## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1) R. VIDHYASHANKAR Counsed for Respondents
R. ASHOKKUMAR Counsel for Petitions

L. PRIYADARSHININ

For J.K. Bhoshor

## **ORDER**

Counsel for petitioner present and prays time, reporting that Shri T.K.Bhaskar, the other counsel on record will submit the arguments. At request, time granted. Put up on <u>03.11.2016</u> at 10.30 A.M.

(Ch. Md. Sharief Tarig Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)